

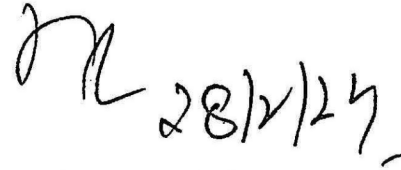
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
ORDER

In conformance with the order dated 24.02.2024, the following shortlisted officials (*retired from this establishment*) engaged on contractual basis for the post of Peon/Orderly/Dak Peon are hereby deputed in the Court Complex as mentioned against their name with immediate effect :

<u>S. No.</u>	<u>Name</u>	<u>Posting Complex</u>
1.	Rakesh Kumar Yadav S/o Sh. Balbir Singh Yadav	Tis Hazari Courts
2.	Mahavir Prasad S/o Sh. Rameshwar Dass	Rohini Courts
3.	Pratap Singh S/o Sh. Mehnti Singh	Karkardooma Courts
4.	Brahm Prakash S/o Lt. Sh. Khem Chand	Patiala House Courts
5.	Rakesh Kumar S/o Lt. Sh. K.C.Sharma	Tis Hazari Courts
6.	Avadh Naresh S/o Sh. Madan Gopal	Karkardooma Courts
7.	Rajesh Kumar Bansal S/o Sh. Gyan Chand Bansal	Saket Courts
8.	Mahesh Kumar Gaur S/o Sh. Ram Singh	Dwarka Courts
9.	Soban Singh S/o Sh. Khushal Singh Rawat	Rouse Avenue Courts

Note:

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for disciplinary action.
2. All the aforesaid re-engaged officials are directed to report on 28.02.2024 in the Office Pool of the respective Court Complex(s) in which they have been deputed vide the immediate order.
3. All these officials are directed to function as task force in the respective Districts to which they are assigned, to primarily look after the multi-tasking work (which inter alia includes Clerical/non-Clerical) related to Record Rooms, Weeding Out of old records and Digitization per se or as directed by the senior most Ld. Principal District & Sessions Judge of said Court Complex in which the incumbent is deputed.


28/2/24

(Narottam Kaushal)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

28 FEB 2024

28 FEB 2024

5262-5322

No..... ADMIN-III /Central/F.1(3)/P&T/2024

Dated, Delhi the.....

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch Delhi/New Delhi.
3. The Sr. Accounts Officer/Accounts Officer, Central, THC, Delhi.
4. All the DDOs, Accounts Branches concerned Delhi/New Delhi for further necessary action as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. Dealing Clerk, Appointment Seat is directed to provide the residential address and contact number of the above mentioned officials to R&I Branch, Central, THC, Delhi.
8. The officials concerned (through e-mode as well) for immediate compliance.

[Handwritten Signature]
28/02/2024

Administrative Officer (Judl.)
Admn.-II (HQs), THC, Delhi

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